

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

15. C.P. (IB)1967(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.07.2018**

NAME OF THE PARTIES: Kumkum Buildcon Pvt. Ltd.

**v/s.**

Hubtown Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Counsel for both sides present.

Counsel for Respondent seeks time to file reply. Time  
granted. List this matter on 30.07.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)